

FORM No. - 4 See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Orzgioal App	plication No	
Applicant (s) M. A. B	Respondent (s) Union of India cons	ł
Advocate for Applicant(s)	Advocate for Respondent(s)	
	S. C. Preopalan A. N. Samonofray S. C. Berera	
	A. N. Camanyou	
	S. C. Beara	

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ORDERS OF THE TRIBUNAL

LP.O/B.D. for Rs.50/- filed For Registration please.

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10.7.62 Anton

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1.ORDER DT. 10.7.2002.

Seen the petition.perused the Office notes. For the statistical purposes, this OA be registered and a number be given.

As this case is not maintainable here in this Tribunal, the applicant prays to withdraw the case towark out his remedy in proper form. In view of the above, the application is dismissed as withdrawn.

Member (Judicial)